

ITEM NO.17

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 1210/2021

MANOHAR LAL & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Date : 21-04-2023 This petition was called on for hearing today.

For Petitioner(s)

Mr. Pranaya Kumar Mohapatra, AOR

For Respondent(s)

Mr. Antriksh Singh, Adv.
Mr. Arvind Kumar Sharma, AOR
Mr. Antariksh Singh, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Ld. counsel for the petitioner is granted two weeks' time as final opportunity to take fresh steps and file fresh particulars in respect of unserved respondent nos.1 and 2.

Respondent nos. 3 and 4 have filed counter affidavit.

List again on 7.7.2023.

ATUL M. KURHEKAR
Registrar